

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Mentioning Matter
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner

Vs.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 31.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : -

ORDER

IA-5651(PB)/2020:-

On mentioning, list this application for hearing on 13.04.2021, in the supplementary list.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(K.K. VOHRA)
MEMBER (TECHNICAL)

31.03.2021
Aarti Makker